

No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.11.2019

ORDER NO. 238 of 2019

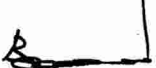
Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi for 22.11.2019 as follows:

1. On 22/11/2019 at 02.30 p.m. Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear the following ROM matter :-

E/ROM/50504/2019 IN E/51605/2016

2. On 22/11/2019 at 02.30 p.m. Sh. C.L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM matter:-


E/ROM/50210/2019 IN E/50036/2018

By order,


(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar,
CESTAT/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/
Website/Guard File/Office Copy.


13/11/19.
Dy. Registrar